

So (iii) to explain why the omission of was not noticed at 'last' stage!

So (iii) 17/1/95

Kindly see explanation on 'c'set'

So (iii)

2

Dated:- 28/11/94

None bore the parties,

Issue Notice to the respondents.

S.O. to 16/1/95.

(P. P. Srivastava) (A. S. Hegale)
M(A) M(S)

Dated: 16.1.95.

Shri P. G. Zare for the applicant. Shri V. S. Masurkar for the respondents.

Delay is condoned. Respondents have filed their reply.

There is another opportunity which is available to the applicant of filing a revision against the order of Appellate Authority which has not been exhausted. If there is a delay in entertaining the revision, we direct the Revisional Authority to condone the delay and decide the same, if one is filed within four weeks from today. Liberty to the applicant to approach the Tribunal should he feels aggrieved by the revisional order. The OA is disposed of with this direction.

Notice are Issued to Respondents on 05-12-94
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Date noted for Appeal Adv. 11/2

✓ 11/5
19/1/95
2/2/95

(P. P. Srivastava) (M. S. Deshpande)
M(A) M(S)